

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2014

Dated: 8th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Udit Seth,
Ms. Iti Agarwal

Counsel for the Respondent(s): Mr. Saurav Aggarwal
Mr. Ashish Tiwari, Adv
Ms. Sonali Malhotra for PNGRB

ORDER

Pleadings completed. Post the matter along with Part heard Appeal
No.161 of 2013.

Post the matter on **26.08.2014 at 2.30 P.M..**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pr/vg